

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 236 OF 2016 &
IA NOS. 500 & 501 OF 2016**

Dated: 11th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

NESCO Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Shivangi Vaid

Counsel for the Respondent(s) : Mr. Buddy Ragandhan for R-1

ORDER

We are informed that settlement talks are still going on.

List the matter on **18.05.2017**. Liberty is granted to the parties to approach this Tribunal if the settlement comes through.

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**